

shore facilities there. A sum of Rs. 11.07 lakhs has been sanctioned for the construction of a fishing harbour at Namkhana.

Five Fish Farmers' Development Agencies covering five districts have been sanctioned for West Bengal. The World Bank assisted Inland Fisheries Project would cover 11 districts of West Bengal (including the five FFDA districts). The Central Government will provide Rs. 2.91 crores for the project and the Agricultural Refinance Development Corporation Rs. 5.59 crores.

Functioning of Mandsaur Telephone Exchange (MP)

4051. SHRI B. R. NAHATA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Mandsaur Exchange in Madhya Pradesh is not functioning well and the equipment of the Exchange goes out of order most of the time;

(b) if so, the causes thereof; and

(c) what steps have been taken by Government or the Department to remove the defects?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) and (b). The Mandsaur exchange is functioning satisfactorily. However, there were a few cable break downs in June, 1980 resulting in increased complaints.

(c) The cable faults have since been rectified.

Admission in 11th Class to Students passing Prathama Examination

4052. SHRI SUBHASH CHANDRA BOSE ALLURI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the persons who have passed the Prathama examination of Hindi Sahitya Samelan with Mathematic and English are not being given admission in Delhi Schools in 11th Class; and

(b) if so, what are the reasons for the same?

The MINISTER OF EDUCATION, AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) The Prathama Examination of the Hindi Sahitya Samelan Prayag has been recognised as equivalent to Matriculation standard in Hindi alone and not the full Secondary (Matriculation) examination conducted by the Central Board of Secondary Education which includes study of two languages, mathematics, science, social sciences, socially useful productive work, physical and health education.

Friends Central Govt. Employees Co-operative House Building Society, Delhi

4053. SHRI CHANDRADEO PARSHAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the bonafides of the members of the Friends Central Government Employees Cooperative House Building Society were verified by the Co-operative Department, Delhi in 1971;

(b) if so, the number of such verified members;

(c) the total number of the plots the Society has developed and the number of plots remaining unallotted so far;

(d) whether the Society has sent a list of seventy four members for holding the second draw of lots for allotting plots including those verified in 1971 and 1978;

(e) if so, the date on which the draw is proposed to be held;

(f) whether the Society has made representations for holding second draw of lots at the earliest since 1978 in view of rising cost of construction and superannuation of its members; and